

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008/ 2835 /A

From :- Smti Pronita Morang,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Arunachal Pradesh.

Dated Guwahati, nd 22 April, 2025.

Sub:- **Casual leave.**

Ref:- No.HC(IB)-VIG/01/2025/278-81 Dated 21.04.2025.

Sir,

With reference to the above, I am directed to inform you that Shri Gote Mega, District & Sessions Judge, Ziro, Arunachal Pradesh has been granted **2 (two) days casual leave on 21.04.2025 and 22.04.2025, along with station leave permission, w.e.f. 18.04.2025 to 22.04.2025.** The next senior most Judicial Officer available at the station shall remain in-charge of his Court and Office in his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008/2836 - 2837 /A, dated , 22-04-2025

Copy to:

1. Shri Gote Mega, District & Sessions Judge, Ziro, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

22.04.25
JT. REGISTRAR (VIGILANCE)

Quide